

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 46/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Cross Land Marketing (2000)**  
**Pvt.Ltd.**

**...Complainant**

**Vs.**

**The Food Corporation of India & Ors.**

**...Respondent**

**Appearances : Shri P.Sureshan, Advocate for the applicant**

**Shri Manish Sharma, Advocate for the  
respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

At the request of the parties, the matter is adjourned.

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 116/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Apoorve Agencies**

**...Complainant**

**Vs.**

**F.C.I.**

**...Respondent**

**Appearances : Shri P.Sureshan, Advocate for the applicant**

**Shri Manish Sharma, Advocate for the  
respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

At the request of the parties, the matter is adjourned.

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 121/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Vicnivaas Agencies** **...Complainant**

**Vs.**

**MMTC Ltd.** **...Respondent**

**Appearances : Shri P.Sureshan, Advocate for the applicant**

**Shri Manish Sharma, Advocate for the  
respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

At the request of the parties the matter is adjourned.

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 81/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**DG(I&R)**

**...Complainant**

**Vs.**

**Inspections Syndicate of India**  
**(Pvt.) Ltd.**

**...Respondent**

**Appearances : Shri R.D.Makheeja, Advocate for the DG**

**Shri Samil Malik, Advocate for the respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

As the documents filed by the respondent were served on 1<sup>st</sup> December 2010, Shri R.D.Makheeja wants some time to look into it.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 63/2006**  
**CA 109/2006**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Telex Communication (I) Pvt.**  
**Ltd.**

**...Complainant**

**Vs.**

**M/s ford India Pvt. Ltd.**

**...Respondent**

**Appearances : Shri S.S.Pandit, Advocate for the complainant**

**Shri Tasneem A.Ahmadi, Advocate with Shri**  
**Anuj Kr. Ranjan, Advocate for R-1**  
**Shri R.K.Kashyap, Advocate for R-2**

**Oral Order**

**15<sup>th</sup> December 2010**

The complainant has no further witness. The respondent shall file the affidavit of evidence within a period of four weeks. If any admission/denial has to take place, the same shall be done on 19<sup>th</sup> January 2011.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 26/2007**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Parveen Kumar Mehdiratta** **...Complainant**

**Vs.**

**Chief Administrator, Haryana**  
**Development Authority & Anr.** **...Respondent**

**Appearances : Applicant in person**

**Shri Hari Mohan, Advocate for Shri D.K.Sharma,**  
**Advocate for the respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

The list of documents has been filed. The admission/denial shall take place on 4<sup>th</sup> January 2011.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

IA 25/2008  
UTPE 55/2008

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

**In the matter of :**

DG(I&R) ...Complainant

Vs.

Organic Pharmaceuticals ...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

Shri Abhishekh Sarkar with Shri A.Chandra,  
Advocates for R-1

**Oral Order**

**15<sup>th</sup> December 2010**

At the request of the respondent, the matter is adjourned.

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

( Dr. Justice Arijit Pasayat )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**MA 15/2010**  
**in**  
**CA 04/2004**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**A.K.Munab**

**...Complainant**

**Vs.**

**G.D.A.**

**...Respondent**

**Appearances : Applicant in person**

**Ms. Reena Singh, Advocate for the respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

It is stated that the cheque has already been handed over.  
That being so, nothing further needs to be done in this matter.

M.A. is disposed of.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 71/2008**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Smt. Pushpa Uttam Chandni** **...Complainant**

**Vs.**

**Sh.Dhiru Bhai & Sh. Narendra B.Jhadav & Ors.** **...Respondent**

**Appearances : Shri Tek Chand Hingorani, Advocate for the complainant**

**Shri Rajnish Prasad, Advocate for R-2 to R-4**  
**Shri Devesh Kumar for Ms. Reena Singh,**  
**Advocate for R-1**

**Oral Order**

**15<sup>th</sup> December 2010**

Four week's time is granted to file the reply.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

CA 60/2004

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

**In the matter of :**

Sanjeev Bali ...Complainant

Vs.

U.P.State Aids Control Society  
& Anr. ...Respondent

Appearances : Shri Sanjeev Nirwani, Advocate for the applicant

Shri Kamal Mehta, Advocate for the respondent

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed on 14<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

MA 01/2008  
RTPE 08/2003  
CA 93/2004

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

**In the matter of :**

Major J.S.Kohli

...Complainant

Vs.

Star India Pvt. Ltd.

...Respondent

Appearances : Ms. Jasmeet Kohli, Applicant's wife

Shri Atul Sharma with Shri Neeraj, Advocate for  
R-1

Ms. Jasmine Damkewala with Mr. Saurabh Seth,  
Advocates for R-2

**Oral Order**

**15<sup>th</sup> December 2010**

The earlier order shall be complied with within two weeks.

The matter shall be listed on 15<sup>th</sup> February 2011.

( Dr. Justice Arijit Pasayat )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RA 49/2010**  
**CA 55/2000**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Hari Bal Enterprises**

**...Complainant**

**Vs.**

**Patel Roadways Ltd. & Ors.**

**...Respondent**

**Appearances : Shri Abhay Prakash Sahay, Advocate for the**  
**applicant**

**Oral Order**

**15<sup>th</sup> December 2010**

Issue Notice to the respondent. Copies of all the documents be  
supplied to Shri Makheeja, Advocate for the DG.

The matter shall be listed on 15<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 12/2008**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**  
**Drug Syndicate**

**...Complainant**

**Vs.**

**M/s Sanof Synthelabo (India)**  
**Ltd.**

**...Respondent**

**Appearances : Ms. Prabhjot K.Chadha, Advocate for the**  
**applicant**

**Ms. Shraddha Bhargava, Advocate for the**  
**respondent**

**Oral Order**  
**15<sup>th</sup> December 2010**

Heard learned counsels for the parties and Shri Makheeja,  
Advocate for the DG. The order dated 20<sup>th</sup> September 2010 is  
recalled and IA 29/2008 is restored to its original position.

The matter shall be listed on 15<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 08/2007**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Smt. Ritu Dublesh**

**...Complainant**

**Vs.**

**NOIDA**

**...Respondent**

**Appearances : Shri Manoj R.Sinha, Advocate for the**  
**complainant**

**Shri Ravinder Kumar, Advocate for the**  
**respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 97/2002**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Tax Come Agency**

**...Complainant**

**Vs.**

**Siya Ram Silk Mills Ltd.**  
**& Ors.**

**...Respondent**

**Appearances : Shri R.Singhvi, Advocate for the applicant**

**Shri Amlan Ghosh, Advocate for R-4**

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

CA 465/1999

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

In the matter of :

Harish Talwar ...Complainant

Vs.

Airport Authority of India  
& Anr. ...Respondent

Appearances : Shri Bipin Kalappa, Advocate for the applicant

Oral Order  
15<sup>th</sup> December 2010

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

( Dr. Justice Arijit Pasayat )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

CA 691/2000

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

In the matter of :

Sarat Kumar Raut

...Complainant

Vs.

Telco Construction Equipment

...Respondent

Appearances : Shri M.Sinha with Shri Anukul Ch. Pradhy,  
Advocates for the applicant

Shri dileep Polakkot, Advocate for R-1 & 2

Oral Order

15<sup>th</sup> December 2010

` The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

( Dr. Justice Arijit Pasayat )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 86/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**P.P.Malhotra**

**...Complainant**

**Vs.**

**Greater NOIDA & Anr.**

**...Respondent**

**Appearances : Applicant in person**

**Shri Ravinder Kumar, Advocate for R-1**  
**Shri R.K.Mishra with R.Subhashni, Advocate for**  
**R-2**

**Oral Order**

**15<sup>th</sup> December 2010**

The list of 140 allottees has been filed in the court today.

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 302/1997**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**K.D.Wire & Wire Products** **...Complainant**

**Vs.**

**Steel Authority of India Ltd.** **...Respondent**

**Appearances : Shri M.K.Sinha, Advocate for the petitioner**

**Shri K.S.Mahadevan, Advocate for the  
respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed in the first week of March 2011 for  
fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

<b>RTPE 83/2001</b>	<b>:</b>	<b>DG(I&amp;R)</b>	
<b>RTPE 84/2001</b>	<b>:</b>	<b>DG(I&amp;R)</b>	
<b>RTPE 85/2001</b>	<b>:</b>	<b>DG(I&amp;R)</b>	
<b>RTPE 86/2001</b>	<b>:</b>	<b>DG(I&amp;R)</b>	<b>...Complainants</b>

**Vs.**

<b>Ranbaxy Laboratories Ltd. &amp; Anr.</b>	<b>...Respondent</b>
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**Appearances : R.D.Makheeja, Advocate for the DG**

**Shri Dhruv Dewan, Advocate for R-1**  
**Shri Raghav Gulati, Advocate for R-2**

**Oral Order**  
**15<sup>th</sup> December 2010**

The matter shall be listed on 14<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 25/2006**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Anil Handa & Ors.**

**...Complainant**

**Vs.**

**Anjam Farm & Services Ltd.**  
**& Ors.**

**...Respondent**

**Appearances : Shri Anup Kumar, Advocate for the complainant**

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed for arguments as the respondent's right to lead evidence has been closed.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 12/2006**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**DG(I&R)**

**...Complainant**

**Vs.**

**Escorts Ltd. & Others**

**...Respondent**

**Appearances : Shri R.D.Makheeja, Advocate for the DG**

**Shri U.P.Mathur, Advocate for R-1**

**Shri Manish Mishra, Advocate for R-2**

**Dr. S.Chandra, Advocate for R-3**

**Oral Order**

**15<sup>th</sup> December 2010**

Issue Notice to the DG's witness, Shri Sanjeev Verma, for his  
appearance on 14<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**CA 51/2003**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Shri Vinod Kumar Grover** **...Complainant**

**Vs.**

**M/s Sterling Holiday Resorts** **...Respondent**

**Appearances : Applicant in person**

**Shri Amit Kumar Mishra, Advocate for R-3**

**Oral Order**

**15<sup>th</sup> December 2010**

The admission/denial of respondent's documents shall be done today as undertaken by both the parties.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 103/2005**  
**CA 43/2007**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**CR. & Sons Builders**

**...Complainant**

**Vs.**

**Saini Heavy Industries**  
**India Pvt. Ltd.**

**...Respondent**

**Appearances : None for the applicant**

**Shri Dinesh Sabharwal, Advocate for the**  
**respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

None appears for the applicant. The respondent's witness is present. Because of the non-appearance of the learned counsel for the applicant, the respondent's evidence is treated to be closed. So far as RW-1 is concerned, it is to be noted that on the last date i.e. 13<sup>th</sup> September 2010, at the request of the complainant, the matter was adjourned to today. On that date also, the respondent's witness, Shri Mukesh was present.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 72/2005**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Achla Chatterjee**

**...Complainant**

**Vs.**

**GDA**

**...Respondent**

**Appearances : Shri D.S.Mahendru, Advocate for the petitioner**

**Ms. Reena Singh, Advocate for the respondent**

**Oral Order**

**15<sup>th</sup> December 2010**

The matter shall be listed on 14<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 35/2006**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin,**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**DG(I&R)**

**...Complainant**

**Vs.**

**Shipra Estate Ltd. & Others**

**...Respondent**

**Appearances : Shri R.D.Makheeja, Advocate for the DG**

**Shri Pooja Dhar, Advocate for the respndent**

**Oral Order**

**15<sup>th</sup> December 2010**

The witness of the DG was present on 4<sup>th</sup> October 2010. At the request of the learned counsel for the respondent, the matter was adjourned. Shri Makheeja, Advocate for the DG states that due to unavoidable difficulties, the witness is not present today.

The matte shall be listed on 14<sup>th</sup> February 2011.

**( Dr. Justice Arijit Pasayat )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

CA 552/2000

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin,  
Member

Hon'ble Ms. Pravin Tripathi  
Member

In the matter of :

Adita Appeel Pvt. Ltd. ...Complainant

Vs.

NOIDA ...Respondent

Appearances : Shri Ravi Chaudhary with Shri sumit  
Choudhary, Advocates for the complainant

Shri Ravinder Kumar, Advocate for the  
respondent

Oral Order

15<sup>th</sup> December 2010

The order referring to imposing of cost is recalled. At the request of the learned counsel for the respondent he says that because of his personal inconvenience, necessary action could not be taken. Written arguments shall be filed within three weeks.

The matter shall be listed in the first week of March 2011 for fixing the next date of hearing.

( Dr. Justice Arijit Pasayat )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

**COMPETITION APPELLATE TRIBUNAL, NEW DELHI**

**CA 51/2003**

**15.12.2010**

**IN THE MATTER OF**

**SHRI VINOD KUMAR GROVER**

**VERSUS**

**M/S. STERLING HOLIDAY RESORTS & ORS.**

**APPEARANCES : Shri Vinod Kumar Grover, applicant  
in person.**

**Shri Amit Kumar Mishra, advocate for  
respondent No. 3.**

The matter is fixed for Admission/Denial of the Respondent's  
No. 3's documents.

The applicant has denied both the exhibits filed along with the  
affidavit of respondent No. 3 dated 29.11.2010.

The matter shall be placed before the Hon'ble Tribunal on the  
date fixed, i.e., 1<sup>st</sup> week of March, 2011.

(V. Sreenivas)  
Deputy Director (E)